- (b) Delhi Administration is not involved in these transcations and as such has no information in this regard.
- (c) DSIDC is charging levies at the following rates in respect of areas for which they held permits: -
 - (i) Stone: Rs. 12/- per truck of 5M3 plus sales tax.
 - (ii) Badarpur Sand; Rs. 26/- per truck of 5M3 plus sales tax.
 - (iii) River Sand: Rs. 26/- per truck of 5M3 plus sales tax.
- (d) DSIDC is not contributing to the increases in prices of these minerals. .
 - (e) No, Sir.

181

Setting up Steel Plants

1652. SHRI ADINARAYANA DY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Government are negotiating with the British Government for setting up steel plants in the country; and
- (b) if so, 'what is the specific pro-"jects for which the negotiations are going on and the details in this regard?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) (a) and (b) No formal negotiations on this subject between the two Governments have taken place so far.

Closure of Shelgi Troystone Mines

1653. SHRI LADLI MOHAN Ni* .GAM: Will the Minister of STEEL AND MINES be pleased te state:.

(a) whether it is a fact that Maharashtra State Mining Corporation has stopped mining operation of a mine known as Shelgi Troystone Mine in Sholapur district and workers have been rendered unemployed;

to Question

- (b) since when the mine has stopped and how many other mines for which leases are given, are in operation or closed; and
 - (c) what are the reasons of the closure?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA) (a) to (c) According to information received from the Maharashtra State Mining Corporation, operations in the stone quarry known as Shelgi Trapstone Mine in Sholapur district was suspended for some time due to operational difficulties but is now under operation. The Maharashtra State Mining Corporation are reported to have fourteen mining leases of which 4 are being worked, one is still to start and the remaining mine have been closed due to uneconomic working condition.

Technical Director, NALCO

- 1654. SHRI GAYA CHAND BHUYAN: Will the Minister of STEEL AND MINES be pleased to state;
- (a) what are the basic qualifications required for post of Technical Director, NALCO:
- Ob) whether the present Technical Director is qualified according to the qualifications prescribed by the NALCO Authorities;
- (c) whether any Member of Parliament from Orissa has been taken a« non-official member on fhe Board of 'Directors (NALCO); and
- (d) it not, what aire the reasons 'therefor?'

183

THE MINISTER OF STATE JN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) The candidate is required to be an Engineering Graduate with about 20 years ol experience, including five years at a senior level in planning/construction/ operation of a large industrial project.

- (b) The post of Director (Projects) in NALCO is still to be filled up.
- (c) and (d) No, Sir. According to the present policy ol Government a sitting Member of Parliament should not as a rule be appointed as a part-time Director on the Board ol Directors ol central government enterprises.

New Delhi Office of NALCO

1655. SHRI GAYA CHAND BHUYAN: Will ffie Minister of STEEL AND MINES be pleased to state:

- (a) what is the establishment cost ol NALCO regarding employment ol different categories ol staff at New Delhi;
- (b) what is the total number of persons employed in its Delhi office;
- (c) the number of persons employed at their registered office at Bhub-neswar;
- (d) the number of company secretaries in th* NALCO; and
- (e) whether it is proposed to keep only a Liaison Officer at New Delhi and shift the present office to Bhub-neshwar for curtailment ol expenditure and smooth functioning of the Organisation?

THE MINISTER OF STATE IN THB MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) and (by The Delhi office ol NELCO employs 28 executives and 55 nonexecutives. The establishment cost of this office ts Rs. 3.22 Iakhs per month (Execu*

tives: Rs. 73,000 Non-Executives Rs. 49.000)

on the Table

- (c) The Bhubaneshwar office of NALCO employs 67 executives and 123 executives.
 - (d) The Company has one Secretary.
- (e) The Registered Office of the Company is already operating from Bhubaneswar, while a Liaison office is situated at Delhi.

PAPERS LAID ON THE TABLE

II. Micro Objectives of the Steel Authority of India Limited

- n. Petroleum (2nd Amendment) Rules, 1982
- HI. Notifications of the Ministry of Industry (Department of Industrial Development)

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):; Sir, I beg tO lav on the Table: -

- I. A copy (in English and Hindi) of the Micro Objectives ol the Steel Authority of India Limitted. [Placed in Library. See No. LT-5532/82J.)'
- II. A copy (in English and Hindi) of Ihe Ministry of Industry (Depart ment of Industrial Development) Notification GSR No. 660, dated the 7th August, 1982, publishing the Petroleum (2nd Amendment) Rules, 1982, under sub-section (4) of Section 29 of the Petroleum Aot 1934. [Placed W Library. See No. LT-5530/82].
- III. A copy each (in English and Hindi) of the following Notificationa of the Ministry of Industry (Depart of Industrial Development), under proviso to sub-section (2) of section 18A of the Industries (Deve lopment and Regulation) Act, 1951:--*
 - (i) S.O. No. 665(E)/18A"/18AA7i IDRA/82, dated the 14th Septem* ber, 1982,